

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/65/(IB)/2017
NAME OF THE PETITIONER(S) : PALANIANDAVAR BENEFIT FUND LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarath babu

For Respondent

B. Sarath babu

Sankaranarayanan, Senior
Advocate

For Appellant

Sankaranarayanan

Ranjana G

ORDER

Representatives for both the parties present. Counsel for the
Petitioner prayed for time for filing the bank statement. At request,
time is enlarged. Put up on **13.04.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS